

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s You Seung Sang Sa India Construction
Pvt Ltd**

PETITION NUMBER : **IBA/796/2020**

APPLICATION NUMBER : **a) IA(IBC)/1908(CHE)2023
b) IA/(IBC)/993(CHE)/2021
c) IA(IBC)/1099/CHE/2021
d) IA(IBC)/225(CHE)2022**

ORDER

202. a. IA(IBC)/1908(CHE)2023 IN IBA/796/2020

Ld. Counsel Mr.Varinder Chibbar for the RP.

This is an Application seeking liquidation under section 33 of IBC, 2016. The convenience proforma filed vide 5211 dated 08.12.2023.

8th Committee of Creditors meeting held on 30.01.2023 recommending liquidation of Corporate Debtor.

In this case there are certain Applications under 19(2), 43 and 66 pending before this Tribunal. Also CP/312/2022 is pending before the Hon'ble NCLT, Mumbai.

List the application for hearing on **06.05.2024**.

Contd ... 2

202.b. IA/(IBC)/993(CHE)/2021 IN IBA/796/2020

Ld. Counsel Mr.Varinder Chibbar for the RP. Ld. Counsel Mr. Badhiri Narayanan for R3.

This is an Application seeking certain information on documents relating to Corporate Debtor from R3.

The Applicant RP brought to the notice the email dated 09.09.2021 wherein apparent contradictions have been noticed with reference to the recording the balance amounts in the bank account on the balance sheet as at 31.03.2019. R3 is directed to clarify the above by way of affidavit.

List the application for hearing on **06.05.2024**.

202.c. IA(IBC)/1099/CHE/2021 IN IBA/796/2020

Ld. Counsel Mr.Varinder Chibbar for the RP. Ld. Counsel Mr. Srinivasan for R1. Ld. Counsel Mr. Abishek for R6.

In this counter is filed by R1.

List the application for hearing on **06.05.2024**.

202.d. IA(IBC)/225(CHE)2022 IN IBA/796/2020

Ld. Counsel for the Applicant is present. Ld. Counsel for the Respondent is present.

List the application for hearing on **06.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk